

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 14th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Matrix Power Pvt. Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Chaudhary

ORDER

Even today, nobody has appeared on behalf of the Respondents.

In order to give one more opportunity to the Respondents, post the matter on **26.11.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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